

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1293  
TO BE ANSWERED ON 09.02.2017**

**STRESSED POWER PROJECTS**

**1293. SHRI SANJAY DHOTRE:  
DR. SATYAPAL SINGH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has identified stressed power projects of various public and private sector companies in the country;**
- (b) if so, the details thereof, as on date, along with the amount stuck in these projects, as on date, State/UT-wise, Company-wise;**
- (c) the details of such projects acquired by the other public and private sector companies during each of the last three years and the current year, Company-wise and Project-wise;**
- (d) whether the Government has asked banks and cash rich public sector companies to float 're-construction fund' to buy stakes in such stressed power projects in the country;**
- (e) if so, the details thereof along with the response of these Banks/Companies thereto; and**
- (f) the other steps taken/being taken by the Government to expedite completion of such stressed power projects?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) & (b) : As many as 17 under construction thermal power projects, aggregating to a capacity of 18420 MW stalled due to financial issues, State/UT-wise, company-wise and Project/Capacity-wise along with the cost and amount spent on these power projects are given at Annexure-I.**

**The details of the 17 stressed gas based power projects due to various reasons, aggregating to a capacity of 11154.38 MW are given at Annexure-II.**

**The details of 20 stressed Hydro Electric Projects aggregating to a capacity of 6329 MW due to financial issues indicating State, Capacity, Expenditure till date, reasons for stuck up is enclosed at Annexure-III.**

**(c) : During the last 3 years & the current year, one stalled hydro project viz. Teesta-III HEP (6x200=1200 MW) in Sikkim by M/s. Teesta Urja Limited (TUL), which was earlier being executed in private sector, was acquired by Sikkim Govt. in August, 2015 by increasing its shareholding in TUL from 26% to 51%. Work was re-started in October, 2015 and, presently, 5 units of the project have been commissioned and balance units are scheduled for commissioning by March, 2017.**

Also, Power Finance Corporation (PFC) Ltd. as a Lead Financial Investor (FI) along with six lenders in the consortium viz., Rural Electrification Corporation Limited (REC), Housing & Urban Development Corporation Limited (HUDCO), National Insurance Corporation Limited (NIC), Dena Bank, IFCI Ltd and Edelweiss ARC have acquired majority equity of 51% of shares of Shree Maheshwar Hydel Power Corporation Ltd. w.e.f June 01, 2016, through partial invocation of pledged shares as well as partial conversion of PFC's sub-debt into equity.

(d) & (e) : Yes, Madam. Government of India, on 28.06.2016, has asked PFC Ltd. and REC Ltd. to explore the possibility for creation of Stressed Assets Equity Fund and Stressed Assets Lending Fund.

(f) : The following steps have been taken by the Government to expedite completion of such stressed power projects:

- I. After the cancellation of 204 coal blocks, Government of India formulated a transparent policy for reallocation of cancelled coal mines in a fair and transparent method. Government ensured re-allocation of 49 blocks supporting capacity of about 50,000 MW through auction/allotment till date.
- II. Government of India has started a separate e-auction window for supply of coal to power sector. This window is helping power plants which do not have coal linkages or are not able to draw coal due to non-availability of PPA, to get fuel.
- III. Government of India notified policy guidelines for grant of Bridge Linkage to specified end use plants of Central and State Public Sector Undertakings which have been allotted coal mines/blocks. All applications of Central and State Public Sector Undertakings for allotment of bridge linkage as per policy have been considered.
- IV. Project Monitoring Group (PMG) under Prime Minister's Office (PMO) is an institutional mechanism for resolving a variety of issues with a view to fast track the approvals for setting up and commissioning of large public, private and PPP Projects and to remove implementation bottlenecks in these projects.
- V. Such projects are also reviewed from time to time by Ministry of Power and Central Electricity Authority (CEA).
- VI. Reserve Bank of India (RBI) has issued guidelines on 'Strategic Debt Restructuring (SDR) Scheme'. In terms of the said scheme, for viable accounts facing financial difficulties, lenders may consider restructuring of the debts. RBI has also formulated the 'Scheme for Sustainable Structuring of Stressed Assets' (S4A) as an optional framework for the resolution of large stressed accounts. The S4A envisages determination of the sustainable debt level for a stressed borrower, and bifurcation of the outstanding debt into sustainable debt and equity/quasi-equity instruments which are expected to provide upside to the lenders when the borrowers turn around.

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**Details of Under Construction Thermal Power Projects stalled due to financial issues**

Sl. No.	State	Project Name / Impl. Agency	LOA Date	Unit No	Cap. (MW)	Org. Comm. Sched.	Ant. Comm. Sched.	Cost of the Project (Rs in Crores)	Expenditure (As per information available in CEA (Rs. Crs.))
		<b>PRIVATE SECTOR</b>							
1	AP	Bhavanapadu TPP Ph-I / East Coast Energy Ltd.	Sep-09	U-1	660	Oct-13	17-18	9343	3785
				U-2	660	Mar-14	18-19		
2	Bihar	Jas Infra. TPS / JICPL	Mar-11	U-1	660	Aug-14	19-20	11120	NA
				U-2	660	Dec-14	20-21		
				U-3	660	Apr-15	Uncertain		
				U-4	660	Aug-15	Uncertain		
3	Chhattisgarh	Akaltara TPP (Naiyara) / KSK Mahandi Power Company Ltd.	Apr-09	U-3	600	Dec-12	17-18	22874	15543
				U-4	600	Apr-13	17-18		
				U-5	600	Aug-13	17-18		
				U-6	600	Dec-13	18-19		
4	Chhattisgarh	Uchpinda TPP/ RKM Powergen. Pvt. Ltd. / SG-China Western TG-Habin Chaina	Jul-07	U-3	360	Feb-13	Mar-17	10377 (including Unit-1&2)	10292 (including Unit-1&2)
				U-4	360	Jul-13	May-17		
5	Chhattisgarh	Singhitarai TPP Janjgir (Vill) Champa Distt. / M/s Athena Chattisgarh Power Ltd.	Jun-11	U-1	600	Nov-14	Mar-17	8443	6092
				U-2		Feb-15	Sep-17		
					600				
6	Chhattisgarh	Binjkote TPP/ SKS Power Generation (Chhattisgarh) Ltd.	Mar-11	U-3	300	Feb-14	Uncertain	7940 (including Unit-1&2)	3820 (including Unit-1&2)
				U-4		May-14	Uncertain		
					300				
7	Chhattisgarh	Deveri (Visa) TPP / Visa Power Ltd.	Jun-10	U-1	600	Aug-13	Uncertain	6190	2077
8	Jharkhand	Matrishri Usha TPP Ph-I / Corporate Power Ltd.	Dec-09	U-1	270	May-12	17-18	2900	3120
				U-2	270	Jun-12	17-18		
9	Jharkhand	Matrishri Usha TPP Ph-II / Corporate Power Ltd.	Mar-11	U-3	270	Feb-13	Uncertain	3182	2207
				U-4	270	Mar-13	Uncertain		
10	Jharkhand	Tori TPP PH-I / Essar Power Ltd.	Aug-08	U-1	600	Jun-13	Uncertain	5700	3883
				U-2	600	Jan-15	Uncertain		
11	Jharkhand	Tori TPP Ph-II / Essar Power Ltd.		U-3	600	Oct-17	Uncertain	2500	246
12	Maharashtra	Amravati TPP Ph-II / Ratan India Power Pvt. Ltd.	Oct-10	U-1	270	Jul-14	20-21	6646	763
				U-2	270	Sep-14	21-22		
				U-3	270	Nov-14	21-22		
				U-4	270	Jan-15	21-22		
				U-5	270	Mar-15	21-22		
13	Maharashtra	Nasik TPP Ph-II / Ratan India Nasik Power Pvt. Ltd.	Nov-09	U-1	270	Apr-13	Uncertain	6789	712
				U-2	270	Jun-13	Uncertain		
				U-3	270	Aug-13	Uncertain		
				U-4	270	Oct-13	Uncertain		
				U-5	270	Dec-13	Uncertain		
14	Maharashtra	Bijora Ghanmuk TPP/Jinbhuvish Power Generation Pvt. Ltd.	Sep-11	U-1	300	Oct-17	Uncertain	3450	422
				U-2	300	Jan-17	Uncertain		
15	MP	Gorgi TPP / D.B. Power (MP) Ltd.	Mar-11	U-1	660	Jun-13	Uncertain	3941	476
16	Odisha	KVK Nilanchal TPP/ KVK Nilanchal	Nov-09	U-1	350	Dec-11	18-19	6000	1708
				U-2	350	Jan-12	Uncertain		
				U-3	350	Mar-12	Uncertain		
17	Odisha	Malibrahmani TPP / MPCL	Jun-10	U-1	525	Dec-12	17-18	6330	5329
				U-2	525	Feb-13	17-18		
				<b>Total</b>	<b>18420</b>				

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**Details of Gas Based Power Plants stressed due to Gas Shortage, PPA and Fund constraints**

**A. Commissioned Projects**

Sl. No	State	Project Name and Developer	Commissioning Status	Capacity	Lead lenders	Cost of the Project (Rs. Crs.)	Expenditure* (Rs. Crs.)	Broad Category(ies) of stress
1	Andhra Pradesh	Gautami Power Project (GVK Group)	Commissioned	464 MW	IDFC	1935	1685	• Gas shortage
2	Andhra Pradesh	Lanco Kondapalli CCPP Lanco Kondapalli Power Ltd	Commissioned	1466 MW	Axis Bank	Not Available	Not Available	• Gas shortage
3	Andhra Pradesh	Konaseema Gas Power Project. (Konaseema Gas Power Ltd.)	Commissioned	445 MW	IDBI	2035	2035	• Gas shortage
4	Andhra Pradesh	GVK CCPP GVK Industries Ltd.	Commissioned	220 MW	IDBI	Not Available	Not Available	• Gas shortage
5	Andhra Pradesh	Jegurupadu extension project (Phase II) (GVK Group)	Commissioned	220 MW	IDBI	Not Available	483	• Transmission constraints in the southern region.

6	Andhra Pradesh	GMR Rajahmundry Energy Ltd.	Commissioned	768 MW	IDBI	4840	220.42 (IDBI outstanding as on 31.08.2016)	<ul style="list-style-type: none"> <li>Gas shortage</li> </ul>
7	Gujarat	DGEN Mega Power Project (Torrent Power)	Commissioned	1200 MW	SBI	5500	5517	<ul style="list-style-type: none"> <li>PPA: 2 x 387 MW tied up</li> <li>Gas shortage</li> </ul>
8	Gujarat	Unosugen CCPP (Torrent Power)	Commissioned	382.5 MW	SBI	1833	1803	<ul style="list-style-type: none"> <li>PPA: 278 MW tied up and 95 MW untied</li> <li>Gas shortage</li> </ul>
9	Maharashtra	Pioneer Gas Power Ltd (Pioneer Gas Power Ltd)	Commissioned	388 MW	IFCI	1776	1237	<ul style="list-style-type: none"> <li>Gas shortage</li> <li>Part PPA signed</li> </ul>
10	Maharashtra	Ratnagiri Gas Power Project, (Ratnagiri Gas & Power Pvt. Ltd)	Commissioned	2150 MW	IDBI	12786	1961 (IDBI outstanding as on 31.08.2016)	<ul style="list-style-type: none"> <li>Gas shortage</li> </ul>
11	Uttarakhand	Kashipur CCPP -I , Block - 1 (Sravanti Energy)	Commissioned	225 MW	IFCI	1266	1088	<ul style="list-style-type: none"> <li>Gas shortage</li> </ul>
12	Uttarakhand	Gamma CCPP	Commissioned	225 MW		1156	1058	<ul style="list-style-type: none"> <li>Gas shortage</li> </ul>
			<b>Total</b>	<b>8153.5 MW</b>				

\*As per information available in CEA

**B. Projects to be commissioned**

S. No	State	Project Name and Developer	Commissioning Status	Capacity	Lead lenders	Cost of the Project (Rs. Crs.)	Expenditure* (Rs. Crs.)	Broad Category(ies) of stress
1	Andhra Pradesh	Panduranga CCPP (Panduranga Power)	Ready to commission	116 MW	Andhra Bank	647	730	<ul style="list-style-type: none"> <li>• Not availability of Gas</li> </ul>
2	Andhra Pradesh	Samalkot Power Project (Reliance Power)	Implementation of the project has been stopped.	2400 MW	IDBI	10500	8234	<ul style="list-style-type: none"> <li>• Gas shortage</li> <li>• Fund Constraint</li> </ul>
3	Telangana	Astha CCPP	2018-19	34.88 MW		214	107	<ul style="list-style-type: none"> <li>• Gas shortage</li> </ul>
4	Uttarakhand	Beta CCPP ( BIPL)	2016-17	225 MW	PNB	1254	1186	<ul style="list-style-type: none"> <li>• Gas shortage</li> <li>• No PPA</li> </ul>
5	Uttarakhand	Kashipur CCPP -II , Block – 2 (Sravanti Energy)	2016-17	225 MW	IFCI	1300	911	<ul style="list-style-type: none"> <li>• Gas shortage</li> <li>• No PPA</li> <li>• Funds constraints</li> </ul>
			<b>Total</b>	<b>3000.88 MW</b>				

\*As per information available in CEA

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**Stalled Under Construction Hydro Electric Projects**

Sl. No	Name of Project/ Executing Agency/ Capacity (MW)/ Estd. Cost (Rs. Crs.)	State	Likely Commissioning	Expenditure (till date) (Rs. Crs.)	Reasons for Stuck up	Remedial Steps taken by Government / Developer
	<b>Central Sector</b>					
1	Lata Tapovan, NTPC Limited 3x57=171 MW 1527.00	Uttarakhand	4 years after restart of works.	146	Construction work stopped vide Hon'ble Supreme Court order dated 7.5.14.	The matter is sub-judice.
2	Subansiri Lower NHPC Limited 8x250=2000 MW 17435.15	Arunachal Pradesh / Assam	4 years after restart of works.	8766.63	-Since 16.12.2011 works stopped due to agitation by various activists, fearing dam safety and downstream impacts of dam. -Case in Hon'ble NGT, Kolkata bench.	Resumption of works: Hon'ble MoS (IC) for Power, Coal and New & Renewable Energy and Hon'ble MoS (IC) for Skill Development, Entrepreneurship, Youth Affairs & Sports had taken meeting with Expert Group of Assam on 10.12.2014 and with various Stakeholders of Subansiri Lower Project on 11.12.2014 to discuss the issues. As decided in the meeting, a Committee designated as "Project Oversight Committee" (POC) consisting of 4 Experts from the Expert Group of Assam and 4 Experts from Govt. of India has been constituted, which is an on-going Committee to provide guidance/oversight to examine and resolve the various issues relating to the project as also to oversee their compliance along with project implementation. Separate reports have been submitted by POC members from the Expert Group of Assam & POC members of GOI in Jan./Feb.'16 respectively.  Matter in Hon'ble National Green Tribunal (NGT): Matter related to Subansiri Lower HEP is being heard by Hon'ble National Green Tribunal (NGT), Kolkata.

						<p>On hearing dated 11<sup>th</sup> Dec'15, Hon'ble NGT allowed NHPC to undertake emergency maintenance work for safety and protection of the public and the property. However, Hon'ble NGT ordered that no construction work to the project be done. Further, as desired by Hon'ble NGT, both the reports submitted by POC have been submitted to Hon'ble NGT on 5<sup>th</sup> April,16 by MoP. Next hearing in NGT will be held on 8<sup>th</sup> &amp; 9<sup>th</sup> February, 2017.</p> <p>Signing of MoA with Govt. of Assam: Signing of MoA with State of Assam is pending.</p>
	<b>State Sector</b>					
<b>3</b>	<p><b>Kashang – II &amp; III HPPCL</b>  <b>2x65 = 130 MW</b>  <b>1079.80</b>  (including cost of Kashang I HEP)  (1 unit already commissioned)</p>	<b>H.P.</b>	<p><b>4 years</b>  after  restart of  works.</p>	<p><b>1011.84</b>  (including  expenditure  of Kashang  I HEP)</p>	<p>-Works on KK Link tunnel could not start since 2011, due to two separate cases (one for Environmental clearance and another for Forest clearance) were pending in NGT. The case of Environmental clearance has been decided in favour of HPPCL, whereas in the case of Forest clearance, it has been directed by the NGT that matter shall be placed before Gram Sabha in the presence of a Justicial Officer. The entire proceeding shall be completed not later than three months from the date of commencement of proceeding of Gram Sabha. HPPCL shall then submit the report to NGT. The application for challenging the NGT decision has</p>	<b>Matter is Sub-judice.</b>



					been filed in the Hon'ble Supreme Court by HPPCL which has now been withdrawn on the direction of Govt. of Himachal Pradesh on dated 08.09.2016.	
4	Shahpurkandi Irr. Deptt., Pb. & PSPCL 3x33+3x33+1x8 =206 MW 2285.81	Punjab	4 years after restart of works.	517.17	- Works of Dam (J&K side) stopped since 30.08.2014 due to inter-state disputes between Punjab and J&K Government.	A meeting at the level of Chief Secretaries was held on 20.02.2015 at Jammu. Issue yet to be resolved.
5	Thottiyar KSEB 1x30+1x10=40 MW 150.02	Kerala	4 years after restart of works.	52.87	- Works are almost standstill since Nov, 2015. The contractor has put forward a proposal for foreclosure of the Project due to their financial stringency and a detailed note regarding the same was submitted to the Board for approval. It is decided to foreclose the work and the balance work may be re-arranged through open tender or through Govt. approved executing agencies like Uralungal Labour Contract Co-operative Society.	State Govt. to expedite the re-award of works.
6	Pallivasal KSEB 2x30=60 MW 284.69	Kerala	4 years after restart of works.	183.70	- Works are almost standstill since Jan, 2015. The contractor has put forward a proposal for foreclosure of the Project due to their financial stringency and a detailed note regarding the same was submitted to the Board for approval. It is decided to foreclose the work and the balance work may be re-arranged through open tender or through Govt. approved executing agencies like Uralungal Labour Contract Co-operative Society.	State Govt. to expedite the re-award of works.

7	<b>Koyna Left Bank PSS WRD, Govt. of Maharashtra 2x40=80 MW 1494.94</b>	<b>Maharashtra</b>	<b>4 years after restart of works.</b>	<b>334.59</b>	<b>- Project stalled since July, 2015. The current expenditure on the project has already reached to almost original administrative approved cost level hence expenditure on the project is stopped and project work is processing at very slow rate. Revised cost is under approval by State Govt.</b>	<b>State Govt. to expedite the approval of RCE.</b>
	<b>Private Sector</b>					
8	<b>Maheshwar Shree Maheshwar Hydel Power Corporation Limited 10x40= 400 MW 6793</b>	<b>M. P.</b>	<b>1-½ year after restart of works.</b>	<b>3135</b>	<b>Works suspended since Nov-11 due to cash flow problem with developer.</b>	<b>A high level committee under the chairmanship of Additional Chief Secretary (Finance) GoMP, was formed on 16<sup>th</sup> Oct, 2014 to find ways to complete the project. The committee has submitted its report on 2.5.2015. The committee has recommended three scenarios for commissioning the Maheshwar Project. Under the first scenario, another attempt to complete the project with the present private developer has been envisaged. Timeline for first Scenario has elapsed (2nd August 2015) without the promoter complying with its requirements. Currently, the process for revival of project under second scenario is underway which envisages Government companies to take over the project company with the private developer being kept as a minority shareholder. Accordingly, lenders being Govt. companies are planning to acquire the majority equity by way of conversion of sub-debt into equity and invocation of pledge shares.</b>

9	<b>Teesta VI Lanco Teesta Hydro Power Ltd. 4x125=500 MW 5400</b>	<b>Sikkim</b>	<b>3 years after restart of works.</b>	<b>3144</b>	<b>There is almost no progress since April, 2014. (Funds Constraints)</b>	<b>Discussions between the various stakeholders for finding ways to re-start the project is underway. In a meeting held on 17.08.2016, High Power Committee of the State Govt. recommended to take over the stalled projects in Sikkim by CPSUs. Further, all stake holders were requested to re-examine more options for re-start of the project.</b>
10	<b>Rangit-IV Jal Power Corp. Ltd. (JPCL) 3x40= 120 MW 1692.60</b>	<b>Sikkim</b>	<b>2½ years after the start of works.</b>	<b>816.76</b>	<b>Works stopped since Oct-13 due to funds constraints with developer.</b>	<b>Discussions between the various stakeholders for finding ways to re-start the project is underway. Since the promoters of the company are unable to infuse additional equity, so Govt. of Sikkim has been requested to increase their equity stake from existing 26% to 51% to facilitate further funding by the lenders to recommence the project activities. Further, the High Power Committee of the State Govt. has requested the stake holders to re- examine more options including take over by CPSUs.</b>
11	<b>Panan Himagiri Hydro Energy Pvt Ltd. 4x75 = 300 MW 2021.90</b>	<b>Sikkim</b>	<b>4½ years after the start of works.</b>	<b>156.50</b>	<b>Major Civil Works could not start since April, 2014 for want of NGT Clearance</b>	<b>Matter is sub-judice. Since there is no stay, developer likely to start works after receipt of NWLb clearance.</b>
12	<b>Ratle GVK Ratle Hydro Electric Project Pvt. Ltd. 4x205+1x30=850 MW 6257</b>	<b>J&amp;K</b>	<b>5 years after restart of works.</b>	<b>1451</b>	<b>There is no progress since 11<sup>th</sup> July, 2014. (R&amp;R issues, Local issues, Law &amp; order problem, Indus Water Treaty etc.)</b>	<b>Developer has requested Govt. of J&amp;K for early termination of PPA &amp; taking over of the project. CEA has requested Govt. of J&amp;K to convey decision of the State Govt. vide letter dated 26.10.2016.</b>
13	<b>Tangnu Romai Tangnu Romai Power Generation 2x22=44 MW 255</b>	<b>H.P.</b>	<b>4 years after the start of works.</b>	<b>179</b>	<b>The developer informed that the project suffered due to very poor geology in HRT, due to which project got delayed and cost had increased. Further Works stalled since January, 2015 due to fund constraints.</b>	

14	<b>Sorang Himachal Sorang Power Ltd. 2x50=100 MW 586</b>	<b>H.P.</b>	<b>1 year after the start of works.</b>	<b>Not Availa ble</b>	<b>Works are stalled since 18.11.2015 due to rupture in the surface penstock pipe when unit#2 was under trial run.</b>	<b>The compensation package and funds for repair of penstock pipe is being worked out by the developer. Further, negotiations with the bankers is in process to fund the additional cost required for carrying out repair works.</b>
15	<b>Lower Kalnai JKSPDC 2x24=48 MW 576.87</b>	<b>J&amp;K</b>	<b>About 4 years after the re-start of works.</b>	<b>71.98</b>	<b>The works has been stalled due to financial issues with contractor. The contractor, M/s. Coastal Projects Ltd. has gone under CDR.</b>	<b>JKSPDC is working out ways to re-start the project.</b>

**Total = 15 Nos. (4984 MW)**

In addition to above, the following projects are also stressed:-

Sl. No	Name of Project/ Executing Agency/ Capacity (MW) Estd. Cost (Rs. Crs.)	State	Likely Commissioning	Expenditure (till date) (Rs. Crs.)	Reasons for Stress
1	Phata Byung M/s.Lanco 2x38=76 MW 1225.53	Uttarakhand	3 years.	865.99	- Works affected due to flash flood in June, 2013. - Slow pace of works. - High tariff due to time & cost over-run.
2	Singoli Bhatwari M/s.L&T 3x33=99 MW 1577	Uttarakhand	3 years.	919.36	- Works affected due to flash flood in June, 2013. - Slow pace of works. - High tariff due to time & cost over-run.
3	Gongri Dirang Energy Pvt. Ltd. 2x72=144 MW 1436.27	Arunachal Pradesh	3½ years after active start of works.	521.21	Works stopped since 2 <sup>nd</sup> week of April, 2016 due to fund flow problem with promoter / lenders. Works restarted in July-2016 but fund constraints still exist.
4	Rangit-II Sikkim Hydro Power Ltd. 2x33=66MW 496.44	Sikkim	3 years after active start of works.	Not Available	Works are stalled since 2014 due to non-release of funds by lenders because of power evacuation and land acquisition issues. Developer has to infuse equity into the project. Meanwhile, the promoter of the company 'Gammon India Ltd' is under CDR. Hence PFC is unable to disburse the loan. Talks between developer & lenders is under progress, however funds yet not disbursed by banks. The developer re-started works w.e.f. September, 2016.
5	Polavaram Polavaram Project Authority(12x80 = 960 MW) 16010.45	A.P.	4 years after active start of works.	7364.06	-Slow progress of works. - E&M works yet to be awarded. - Public hearing for construction of protective embankment to be held in Odisha and Chhattisgarh as desired by MOEF.

Total = 5 Nos. (1345 MW)

Grand Total = 20 Nos. (6329 MW)

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